

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT 11.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s ST.John Freight Systems Ltd

PETITION NUMBER : CP/759/IB/2018


APPLICATION NUMBER: a) MA(IBC)/115/CHE/2021
b) MA(IBC)/116/CHE/2021
b) MA/78/2020
c) IA(IBC)/635/2022
d) IA(IBC)/1561(CHE)2022
e) IA(IBC)/1(CHE)2023

MP Vinodhitha - Narayanao [for Uav. R. Venkatakishmai]
for TK Bhaskar 

IA 1561 of 2022
1 of 2023


Subhang P Nair
For Applicant 

M.A 98 of 2024

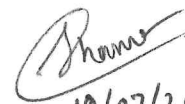
Jeevan Hari, Aparajitha
Vishwanath - For Applicant 

19/07/24

MA/635/2022

P. Rajkumar Shubalki, Sagarika
For Respondent 


Shamik Debnath for Ashwin
Shanbhag (for Respondent)


19/07/24

IA 1561 of 2022
1 of 2023

MA 115/21

Haran C for Avinash
Krishnan Rami (R1)


19/7/24

MA/116/2021

A.M. Sridharan
General for Respondent

[Signature]

1. a. MA(IBC)/115/CHE/2021 IN CP/759/IB/2018

1.b. MA(IBC)/116/CHE/2021 IN CP/759/IB/2018

1.c. MA/78/2020 IN CP/759/IB/2018

1.d. IA(IBC)/635/2022 IN CP/759/IB/2018

1.e. IA(IBC)/1561(CHE)/2022 IN CP/759/IB/2018

1.f. IA(IBC)/1(CHE)/2023 IN CP/759/IB/2018

ORDER

Ld. Counsel Ms. Niveditha Narayanan for Ld. Counsel Mr. T.K. Bhaskar for the Liquidator sought time as the Sr. Counsel is not available.

List the Applications for **physical hearing on 04.09.2024.**

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk